

## Calcutta High Court (Original Side)

Scrutiny List From 29-07-2021 To 29-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	AP	323/2021	ASHOK KUMAR GUPTA	FARHAN GHAFAR	19-08-2021	1. ACCESSMENT OF ANNEXURE 2. SIGNATURE OF COMMISSIONER IN BACK SHEET OF A/S (JURISDICTION COLUMN). 3. LIST OF DATES AND SYNOPSIS
2	CS	139/2021	SURENDRA SINGH BENGANI	VIRENDRA SINGH BENGANI	19-08-2021	1. ACT, 2.. LEAVE OF CLAUSE 12 (IN PRAYER PORTION PAGE 11 OF PLAINT, WRIT OF SUMMONS, AND CONCISE STATEMENT. 3. MOBILE NO. AND EMAIL ID OF PETITIONER IN FORM A

Printed On 29-07-2021